

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'H', NEW DELHI**

**BEFORE SH. ANIL CHATURVEDI, ACCOUNTANT MEMBER
AND SH. ANUBHAV SHARMA, JUDICIAL MEMBER**

ITA No. 9123/Del/2019
(Assessment Year : 2010-11)

Umar Seikh (S/O. Sh. Sheik Abdul Rashi) R/o Mashali Mohalla, Near Islamia College, Hawal Srinagar – 190 002 PAN No. CKPPS 2901 F (APPELLANT)	Vs.	ITO Ward – 63(2) New Delhi (RESPONDENT)
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Assessee by	Shri Hemant Jain, C.A.
Revenue by	Shri M. Baranwal, Sr. D.R.

Date of hearing:	28.06.2022
Date of Pronouncement:	28.06.2022

ORDER

PER ANIL CHATURVEDI, AM:

This appeal filed by the assessee is directed against the order dated 14.06.2019 of the Commissioner of Income Tax (Appeals)-38, New Delhi relating to Assessment Year 2010-11.

2. Before us, at the outset, Learned AR vide application dated 16.06.2022 submitted that the assessee would like to withdraw the appeal as the assessee does not want to pursue the appeal.

Learned DR has no objection in view of the submission of the Learned AR.

3. We have heard the rival submissions and perused the material on record. In view of the aforesaid request of Ld. A.R, **the appeal of the assessee is dismissed as withdrawn.**

4. **In the result, appeal of the assessee is dismissed.**

Order pronounced in the open court on 28.06.2022

**Sd/-
(ANUBHAV SHARMA)
JUDICIAL MEMBER**

**Sd/-
(ANIL CHATURVEDI)
ACCOUNTANT MEMBER**

Date:- 28.06.2022

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1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT NEW DELHI

Date of dictation	28.06.2022
Date on which the typed draft is placed before the dictating Member	28.06.2022
Date on which the approved draft comes to the Sr.PS/PS	28.06.2022
Date on which the fair order is placed before the Dictating Member for Pronouncement	28.06.2022
Date on which the fair order comes back to the Sr. PS/ PS	28.06.2022
Date on which the final order is uploaded on the website of ITAT	28.06.2022
Date on which the file goes to the Bench Clerk	28.06.2022
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	